

(Rail lines in Madhya Pradesh)

2474. SHRI AJIT P. K. JOGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether any new railway line has been laid in Madhya Pradesh during last three years;

(b) if not, what are the reasons therefor;

(c) whether the per hundred square kilometre availability of railway line in the Madhya Pradesh is lower than that in the other States; and

(d) if so, what action is being taken to improve things in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA):
(a) Yes, Sir.

(b) Does not arise.

(c) It is lower than some of the neighbouring States.

(d) Construction of new rail lines is undertaken to meet with specific transportation needs of industry, operations etc.

Construction of some new Railway Lines in Madhya Pradesh is in progress.

Deterioration in Indian Airlines services

2475. SHRI M. KADHARSHA:

SHRI V. RAMANATHAN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the deterioration in the services of the Indian Airlines;

(b) if so, what steps Government propose to take in this regard; and

(c) whether any assessment has been made about the loss of revenue and the loss of image by Indian Air-

lines on account of the deterioration in its services?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) There has been no deterioration in the services of Indian Airlines. However, improvement is an on going process and it is the constant endeavour of Indian Airlines to bring about improvement in services through measures like—Real Time Computerised reservations, installation of Automatic Ticket Printers at base stations, faster communication system through Single Side Bands (SSBs), Opening of facilitation and complaint counters, special counters for passengers travelling without baggage, introduction of welcome drink, etc.

(c) Does not arise.

Persons killed in DTC bus accidents

2476. SHRI J. P. GOYAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of persons killed/injured by (i) D.T.C. buses and (ii) private buses operating under DTC during the calendar year 1986 and in January and February, 1987;

(b) the causes of accident in each case;

(c) what action has so far been taken against any of the drivers of DTC buses for negligency and rash driving;

(d) whether there is any proposal to conduct simulator test of DTC drivers; if so, what are the details in this regard;

(e) the names of the country from where the simulator units have been imported and the foreign exchange involved; and

(f) what other measures Government propose to take to minimise the accidents of DTC buses/private buses under DTC operation?